

Title: Introduction of the Constitution (Amendment) Bill, 2005 (Amendment of article 16 and Ninth Schedule).

15.30 hrs.

**CONSTITUTION (AMENDMENT) BILL,2005**

(Amendment of article 16 and Ninth Schedule)

SHRI MANI CHARENAMEI (OUTER MANIPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MANI CHARENAMEI (OUTER MANIPUR): Sir, I introduce the Bill.